

ITEM NO.29

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 885/2020

STATE OF U.P.

Appellant(s)

VERSUS

JAIPAL

Respondent(s)

(FOR ADMISSION and I.R. and IA No.104058/2020-CONDONATION OF DELAY
IN FILING and IA No.104061/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.104059/2020-EXEMPTION FROM FILING O.T.
and IA No.104064/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 18-05-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajay Vikram Singh, AOR

For Respondent(s) Dr. J. P. Dhanda, AOR
Mr. N.A. Usmani, Adv.
Mrs. Raj Rani Dhanda, Adv.

UPON hearing the counsel through Video Conference
O R D E R

Sole respondent is duly represented.

Records have not been received from the concerned courts.

Issue DO letter in this regard.

List on 17.08.2022.

S.P.S. LALER
Registrar